

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram**

1. Shri Ashok Basu, Chairperson
2. Shri Bhanu Bhushan, Member

**Petition No. 15/2007  
(Suo motu)**

**In the matter of**

Revision of UI Vector

**And in the matter of**

**Power Grid Corporation of India Ltd**

.....**Petitioner**

**The following were present:**

1. Shri S.K. Soonee, PGCIL
2. Shri. S.R. Narasimhan, PGCIL
3. Shri. Sunil Agrawal, PGCIL
4. Shri. A.K. Kanungo, PGCIL
5. Shri. V.V. Sharma, PGCIL

**ORDER  
(Date of Hearing: 2.2.2007)**

SRLDC filed Petition No 145/2006 seeking review of UI price vector and increase in UI ceiling rate matching with the prevailing liquid fuel prices and directions to the constituents of Southern Regional Grid to carry out load management when the frequency falls below 49.5 Hz and requisite load shedding when the frequency falls below 49.0 Hz.

2. In the course of hearing of the above petition on 11.1.2007, we directed as under:

We also direct ED (SO & NRLDC), POWERGRID to deliberate the issue of enhancement of the UI prices in consultation with the RLDCs and SLDCs and submit a consolidated proposal to the Commission by 25.1.2007.

3. Accordingly, Power Grid Corporation of India has vide its affidavit dated 25.1.2007 submitted its detailed proposal for revision of UI Vector. This affidavit has been treated as a petition.

4. During the hearing of the above petition on 2.2.2007, we have directed the petitioner to serve copy of the affidavit dated 25.1.2007 (presently treated as a petition) to all the stakeholders within a period of one week and also post it in its website with an advice to all the stakeholders to file their replies, if any, directly to the Commission by 12.2.2007. The petitioner has already posted its detailed proposal on its website. The stakeholders may file their replies with the Commission latest by 19.2.2007, if not done already.

5. We will take a further view on the matter on consideration of the replies received.

Sd/= **(Bhanu Bhushan)**  
**Member**

Sd/= **(Ashok Basu)**  
**Chairperson**

**New Delhi dated the 12<sup>th</sup> February, 2007**